

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH 'GULESTAN' BUILDING NO:6
PRESCOT ROAD, MUMBAI:1

Review Petition No. 100/97 in
Original Application No. 510/97

Tuesday the 16th day of December 1997.

CORAM: Hon'ble Shri Justice R.G.Vaidyanatha, Vice Chairman

Hon'ble Shri P.P. Srivastava, Member (A)

Vijaykumar Bapurao Survase ... Applicant.

V/s.

Union of India and others. ... Respondents.

Tribunal's order on Review Petition by Circulation.

Per Shri Justice R.G.Vaidyanatha, Vice Chairman.

This Review Petition is filed against the order passed by us dated 22.9.97 in O.A. 510/97. We have perused the Review Petition and the entire case file.

As far as the applicant's grievance seeking adhoc promotion is concerned, ^{relevance} ~~the relevance~~ is placed on the official memorandum dated 14.9.92. The memorandum clearly states that adhoc promotion cannot be considered subject to the condition that only when an officer is not under suspension. Since the applicant is under suspension, the question of considering adhoc promotion under the memorandum does not arise.

As far as the applicant's grievance about quantum of arrears of subsistence allowance is concerned, we have already made it clear that the applicant can make a representation to the department claiming the amount due to him and

: 2 :

107/019

When adverse order is passed, the applicant can always approach this Tribunal by way of separate O.A. No sufficient grounds made out for condonation of delay.

In our view no grounds are made out for reviewing the order dated 22.9.97.



For the above reasons the Review petition along with M.P. rejected.

Certified True Copy
Date 18.12.97

Brang
Section Officer
Central Admn. Tribunal
Bombay Bench

(P.P. Srivastava)
Member (A)

(R.G. Vaidyanatha)
Vice Chairman.

NS

No. CAT/BOM/JUDL/OA 510/97/9703 Date : 18/12/97
9704

Copy to :

- 1) Shri P. A. Prabhakaram, Counsel for applicant-
18.12.97
- 2) Shri M. I. Sethna, Counsel for respondents-
19/12/97

Brang
18/12/97
S.O.
17/12/97

Dispatched 18/12/97

2